Declaration of Assets and Liabilities

Year. 2023 - 24

CHETAN KUMAR, son/daughter/wife of ARJUN MAHTO, aged 29 years, belonging toBihar Vidhan Sabha...... service and presently working as Office...A17ENDAN1 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2885

Sr. No.	Description	Self .	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependa nt-3 Etc. Name
(i) ·	Cash	20,000	- 1	-	V =	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,30,050= 282 Brm	-		-	
(iii)	Bonds, Debentures and Shares in companies		Ú			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-	-	-	
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA	-	-	27	-
(vi)	Jewellery (give details of weight and value)	GOLD-10 gms.			-	_
(vii)	Other assets, such as values of claims / interests	T.V, FRIDGE	- 1100	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependa nt-3 Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			produces		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					* * *
(v)	Others (such as interest in property)	-	1-1			-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on13.05.2015
(a)	(i) Loans from Banks	The state of the s	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		
	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		



(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DJPK7790H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		-

C. Personal Detail

GPF/CPF/PRAN No. :- 110145358462

Gender :- M (M/F)

Date of Birth :- 1 5 0 3 1 9 9 4 (DD/MM/YYYY)

Class/Group C (A/B/C)

Cadre BIHAR VIDHN SABHA PATUA.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

Place: PATNA

Date: 20/02/2024

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature THOISTHIZ

Name of Employee: CHETAN KUMAR.

Designation: Office ATTENDANT

Department: BIHAR VIDHAW SASHA, PATWA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.